

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH**

(Video Conference)

PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.03.2023 AT 10.30 AM

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.165/9/AMR/2019	Main Case	9 of IBC	Jayasiddhi Ganesh Enterprises Pvt Ltd Vs Macro Cast Pvt Ltd
	IA(IBC)/75/2021	60(5) of IBC	Pastibandla Srinivas Babu Vs. Kammula Prabhakar Rao (RP) (in the matter of Macro Cast Private Limited)
	IA(IBC)/90/2022	60(5) of IBC	Pastibandla Srinivas Babu Vs. Kammula Prabhakar Rao (RP) & Pennar Industries Limited (in the matter of Macro Cast Private Limited)

**ORDER**

**IA(IBC)/75/2021 & IA(IBC)/90/2022:**

Mr.A.Nagaraj Kumar, Counsel for the Applicant present. Mr.V.Sethu  
Madhava Rao, Counsel for the Respondent present.

At request of the counsel for the Applicant for hearing, list the matter on  
13.04.2023.

Sd/-

**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**

RSN